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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. OA 470/88

Dated: 19.4.1988

Dr. Jagdish Prasad

..... Applicant

Vs.

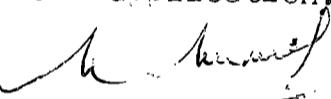
Union Public Service Commission
through its Secretary & another Respondents.

Coram: Hon'ble Mr. Justice K. Madhava Reddy, Chairman
Hon'ble Mr. Kaushal Kumar, Member

For the Applicant Applicant in person.

For the Respondents None

Applicant states that he has been called for
the interview and wishes to withdraw this application.
He has also filed a Memorandum to this effect. In
the circumstances, the applicant is allowed to withdraw
the application. Application dismissed as withdrawn.



(Kaushal Kumar)
Member



(K. Madhava Reddy)
Chairman

19.4.88